

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Petition(s) for Special Leave to Appeal (C) No(s). 5733/2021

DIRECTOR OF EDUCATION & ANR.

Petitioner(s)

VERSUS

MADHU GOEL & ANR.

Respondent(s)

Date : 04-05-2022 This petition was called on for hearing today.

For Petitioner(s)

Mr. Harish Pandey, AOR
Mr. Anshuman Tiwari, Adv.

For Respondent(s)

Mr. Atul Sharma, AOR
Mr. R. K. Pandey, Adv.

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Despite due service, none appears on behalf of respondent no.
2.

Four weeks time, is granted to respondent no. 1 to file
counter affidavit.

After the expiry of said period, matter shall be processed for
listing before the Hon'ble Court as per rules.

S.P.S. LALER
Registrar